



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

Hearing by Video Conferencing

O.A. No.060/00284/2020

Chandigarh, this the 12th of October, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

Subhash Chander Nayak, Aged 44 years, S/o Sh. Hans Raj, working as Account Officer, O/p GMTD, BSNL, Sector 15, Sonipat, R/o Ward No. 14, Mahadev Colony, Salasar Road, Sikar, Rajasthan – 332001 Group 'B'

....Applicant

(BY: Mr. R.K. Sharma, Advocate)

Versus

1. Union of India through the Secretary to Govt. of India, Ministry of Communications and Information Technology, Department of Telecommunications, New Delhi – 110001.
2. Bharat Sanchar Nigam Limited through its Chairman-cum-Managing Director, Harish Chander Mathur Lane, Janpath, New Delhi – 110001.
3. Chief General Manager (Telecom), BSNL, Haryana Circle, Amabla Cantt- 133001.
4. General Manager Telecom District, BSNL Bhawan, Sector 15, Sonepat – 131001.
5. Deputy General Manager (Finance)-cum-IFA, O/o General Manager Telecom District, BSNL Bhawan, Sector 15, Sonepat – 131001.

... .Respondents

O R D E R(Oral)

SANJEEV KAUSHIK, MEMBER (J):

1. M.A. No. 060/00931/2020 is allowed and written statement annexed therewith is taken on record.



2. M.A. No. 060/01028/2020 has been filed by the applicant with a prayer to withdraw the O.A.
3. For the reasons stated therein, MA is allowed.
4. The O.A. stands disposed of as withdrawn accordingly.

(AJANTA DAYALAN)
MEMBER (A)

(SANJEEV KAUSHIK)
Member (J)

Place: Chandigarh
Dated: 12.10.2020

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